

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI

O.A. No. 659/2026

In the matter of:

Gaurav Saluja

Applicant

Versus

DFO Gurugram & others

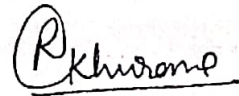
Respondents

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Filed By:

Date: 04.07.2026



Rahul Khurana, Advocate
Counsel for Respondent No. 2
09811894060
rkhuranalegal@gmail.com

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REPLY ON BEHALF OF RESPONDENT NO.2 THROUGH
TUSHAR YADAV, EXECUTIVE- ENGINEER-
HORTICULTURE, MUNICIPAL CORPORATION,
GURUGRAM

MOST RESPECTFULLY SHOWETH:

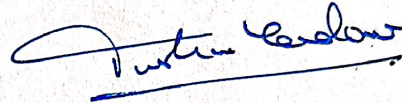
1. That present reply is being filed by Tushar Yadav, Executive- Engineer- Horticulture, Municipal Corporation, Gurugram who is authorized and competent to file reply on behalf of respondent no. 2.
2. That present original application has been filed against felling of two green trees at ATS Koncoon Society Sector- 109, Gurugram.
3. That the area in question/High rise society has not been handed over to Municipal Corporation, Gurugram. Moreover, felling of trees is being regulated by the Forest Department, Haryana.



4. That answering respondent is not concerned with the activity being challenged in the present Original Application.

In view of submissions made here in above, it is prayed that present OA may kindly be dismissed qua the answering respondent.

Date: 04.07.2026
Place: Gurugram



Executive Engineer- Horticulture,
Municipal Corporation,
Gurugram

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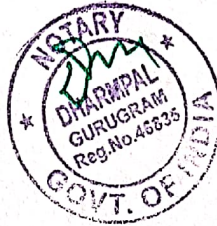
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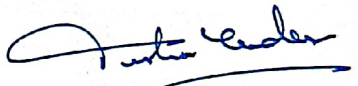
Respondents

AFFIDAVIT

I, Tushar Yadav, Executive Engineer-Horticulture, Municipal Corporation Gurugram, do hereby solemnly affirm and state as under:

1. That I am well conversant with the facts and circumstances of the case in my aforesaid official capacity, therefore, I am competent to swear this affidavit.
2. That I have gone through the contents of accompanying reply which has been drafted under my instructions.

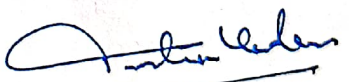



DEPONENT
Executive Engineer
Municipal Corporation,
Gurugram

VERIFICATION

Verified at Gurugram on 4th day of July, 2026 that the contents of above affidavit are true and correct to my knowledge and on the basis of information derived from the official record which I believe to be true and no material and fact has been concealed therein.

ATTESTED
04 JUL 2026
DHARAMPAL
ADVOCATE & NOTARY
DISTT. COURT, GURUGRAM (HR)


DEPONENT
Executive Engineer
Municipal Corporation,
Gurugram